

SHRI YOGINDER K. ALAGH : On this question, I want to state that I work under your umbrella.

SHRI P.C. THOMAS : Sir, the answer is not very clear.

SHRI YOGINDER K. ALAGH : It is very clear.

MR. SPEAKER : Let me thank all the Hon. Members for the excellent cooperation. I wish we could have given more time for the Minister's reply but I am sure, the Minister will send the reply in writing on all the points that have been raised, within a weeks' time, if possible.

I shall now put the Demands for Grants relating to the Ministries/Department of Coal, Non-Conventional Energy Sources, Power and Atomic Energy to vote.

The Question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1998, in respect of the heads of demands entered in the second column thereof against - Demand Nos. 10, 63, 70, 88 and 89.

The Motion was adopted

17.59 hrs.

SUBMISSION OF OUTSTANDING DEMANDS TO VOTE OF THE HOUSE

[English]

MR. SPEAKER : According to rule, the Item No. 17 has to be taken up at 18.00 hours.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : You can put it, Sir.

MR. SPEAKER : Yes, I can put it.

I shall now put the outstanding Demands for Grants relating to the Ministries/Departments to vote.

18.00 hrs.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1998, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 9, 11 to 26, 28, 29, 31 to 47, 52 to 60, 62, 64 to 69, 71 to 87, 90 to 92, 94 to 97 and 98 to 102."

The motion was adopted.

Demands for Grants - Budget (General) for 1997-98 submitted to the vote of the Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grants on Account voted by the House on March 20, 1997		Amount of Demand for Grants submitted to the vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
Ministry of Agriculture					
	Agriculture	490,80,00,000	3,26,00,000	2454,01,00,000	16,28,00,000
	Other Services of Deptt. of Agri. & Cooperation	46,95,00,000	39,18,00,000	234,73,00,000	195,87,00,000
	Department of Agricultural Research and Education	99,88,00,000	—	499,39,00,000	—
	Department of Animal Husbandry and Dairying	43,06,00,000	31,00,000	215,28,00,000	1,54,00,000
Ministry of Chemicals and Fertilizers					
	Department of Chemicals and Petrochemicals	38,32,00,000	6,76,00,000	192,32,00,000	35,79,00,000
	Department of Fertilizers	1848,82,00,000	107,64,00,000	6274,08,00,000	538,20,00,000
Ministry of Civil Aviation and Tourism					
	Department of Civil Aviation	43,08,00,000	6,86,00,000	47,40,00,000	34,30,00,000
	Department of Tourism	17,96,00,000	3,31,00,000	89,80,00,000	16,54,00,000
Min. of Civil Supplies, Consumer Affairs and Public Distribution					
	Min. of Civil Supplies, Consumer Affairs and Public Distribution	13,05,00,000	8,00,000	65,23,00,000	40,00,000

1	2	3	4	5
Ministry of Commerce				
Department of Commerce	133,71,00,000	17,83,00,000	668,56,00,000	89,17,00,000
Department of Supply	6,28,00,000	—	31,74,00,000	—
Ministry of Communications				
Department of Posts	523,11,00,000	12,39,00,000	2615,57,00,000	61,95,00,000
Department of Telecommunication	2504,82,00,000	1831,50,00,000	12524,12,00,000	9157,49,00,000
Ministry of Defence				
Ministry of Defence	397,09,00,000	4,13,00,000	1985,44,00,000	20,64,00,000
Defence Pensions	619,10,00,000	—	3095,51,00,000	—
Defence Service-Army	3250,69,00,000	—	16253,46,00,000	—
Defence Service-Navy	483,09,00,000	—	1815,46,00,000	—
Defence Service-Air Force	829,72,00,000	—	4148,61,00,000	—
Defence Ordnance Factories	620,37,00,000	—	341,84,00,000	—
Capital Outlay on Defence Services	—	1673,44,00,000	—	7227,20,00,000
Ministry of Environment and Forests				
Ministry of Environment and Forests	92,13,00,000	1,21,00,000	538,64,00,000	6,04,00,000
Ministry of External Affairs				
Ministry of External Affairs	234,23,00,000	30,00,00,000	1099,15,00,000	150,02,00,000
Ministry of Finance				
Department of Economic Affairs	696,25,00,000	20,89,00,000	3481,25,00,000	104,43,00,000
Currency, Coinage and Stamps	130,21,00,000	94,22,00,000	651,03,00,000	471,09,00,000
Payment of Financial Institutions	93,41,00,000	694,43,00,000	329,07,00,000	490,16,00,000
Transfers to State and Union Territory Govts.	1830,51,00,000	170,83,00,000	9152,56,00,000	854,17,00,000
Loans to Government Servants, etc.	—	49,78,00,000	—	248,87,00,000
Department of Expenditure	786,38,00,000	—	3931,91,00,000	—
Pensions	257,79,00,000	—	1288,92,00,000	—
Audit	85,12,00,000	58,00,000	425,61,00,000	2,90,00,000
Department of Revenue	31,01,00,000	21,00,000	155,05,00,000	1,04,00,000
Direct Taxes	84,50,00,000	21,00,00,000	422,48,00,000	105,00,00,000
Indirect Taxes	132,68,00,000	44,20,00,000	663,38,00,000	221,00,00,000
Department of Company Affairs	3,00,00,000	1,00,000	14,99,00,000	—
Ministry of Food				
Ministry of Food	1288,93,00,000	18,71,00,000	6444,66,00,000	93,53,00,000
Ministry of Food Processing Industries				
Ministry of Food Processing Industries	8,12,00,000	2,95,00,000	40,60,00,000	14,75,00,000

1	2	3	4	
Ministry of Health and Family Welfare				
Department of Health	239,43,00,000	84,07,00,000	1197,13,00,000	420,37,00,000
Department of Indian Systems of Medicine and Homoeopathy	9,47,00,000	1,00,000	47,32,00,000	—
Department of Family Welfare	368,00,000	27,00,000	1840,01,00,000	1,33,00,000
Ministry of Home Affairs				
Ministry of Home Affairs	51,96,00,000	3,68,00,000	259,77,00,000	18,42,00,000
Cabinet	16,26,00,000	5,00,00,000	81,27,00,000	25,00,00,000
Police	668,37,00,000	77,68,00,000	3341,84,00,000	388,42,00,000
Other Expenditure of the Min. of Home Affairs	58,46,00,000	30,68,00,000	292,32,00,000	153,41,00,000
Transfers to Union Territory Governments	41,80,00,000	43,14,00,000	209,01,00,000	215,70,00,000
Ministry of Industry				
Deptt. of Ind. Dev. and Ind. Policy & Promotion	114,73,00,000	6,00,000	573,63,00,000	31,00,000
Department of Public Enterprises	85,00,000	—	4,23,00,000	—
Department of Heavy Industry	3,73,00,000	36,52,00,000	18,65,00,000	182,62,00,000
Department of Small Scale Ind. & Agro and Rural Industries	118,46,00,000	48,46,00,000	592,31,00,000	242,29,00,000
Ministry of Information and Broadcasting				
Information, Films and Publicity	27,17,00,000	2,99,00,000	135,87,00,000	14,94,00,000
Broadcasting Services	266,31,00,000	72,37,00,000	1331,55,00,000	361,83,00,000
Ministry of Labour				
Ministry of Labour	123,91,00,000	20,00,000	619,53,00,000	99,00,000
Ministry of Law and Justice				
Law and Justice	61,37,00,000	—	306,85,00,000	—
Election Commission	97,00,000	—	4,86,00,000	—
Ministry of Mines				
Ministry of Mines	40,16,00,000	6,83,00,000	200,82,00,000	34,17,00,000
Ministry of Parliamentary Affairs				
Ministry of Parliamentary Affairs	57,00,000	—	2,85,00,000	—
Ministry of Personnel, Public Grievances and Pensions				
Ministry of Personnel, Public Grievances and Pensions	20,95,00,000	43,00,000	104,72,00,000	2,17,00,000
Ministry of Petroleum and Natural Gas				
Ministry of Petroleum and Natural Gas	64,00,000	—	3,22,00,000	—

1	2	3	4	5
Ministry of Planning and Programme implementation				
Planning	17,14,00,000	7,67,00,000	85,71,00,000	38,38,00,000
Department of Statistics	24,90,00,000	86,00,000	111,77,00,000	7,88,00,000
Department of Programme Implementation	131,95,00,000	—	659,75,00,000	—
Ministry of Rural Areas and Employment				
Department of Rural Development	744,36,00,000	—	1471,83,00,000	—
Department of Rural Emp. & Poverty Alleviation	2101,18,00,000	—	4705,91,00,000	—
Department of Wastelands Development	15,87,00,000	—	79,33,00,000	—
Ministry of Science and Technology				
Department of Science and Technology	85,47,00,000	8,17,00,000	428,37,00,000	40,85,00,000
Department of Scientific and Industrial Research	76,33,00,000	92,00,000	431,66,00,000	4,58,00,000
Department of Bio-technology	17,26,00,000	88,00,000	91,30,00,000	4,43,00,000
Ministry of Steel				
Ministry of Steel	1,18,00,000	4,28,00,000	5,88,00,000	21,42,00,000
Ministry of Surface Transport				
Surface Transport	12,34,00,000	3,61,00,000	61,71,00,000	18,03,00,000
Roads	142,20,00,000	350,98,00,000	710,99,00,000	1754,88,00,000
Ports, Lighthouses and Shipping	38,87,00,000	71,92,00,000	194,35,00,000	359,60,00,000
Ministry of Textiles				
Ministry of Textiles	73,38,00,000	50,96,00,000	366,88,00,000	254,82,00,000
Ministry of Urban Affairs & Employment				
Urban Development	58,74,00,000	66,43,00,000	293,73,00,000	332,13,00,000
Urban Employment and Poverty Alleviation	36,57,00,000	6,67,00,000	182,94,00,000	33,33,00,000
Public Works	77,42,00,000	35,66,00,000	387,08,00,000	178,32,00,000
Stationery and Printing	23,90,00,000	75,00,000	119,52,00,000	3,75,00,000
Ministry of Water Resources				
Ministry of Water Resources	74,84,00,000	5,68,00,000	374,22,00,000	28,40,000
Ministry of Welfare				
Ministry of Welfare	249,04,00,000	48,90,00,000	845,25,00,000	244,52,00,000
Department of Electronics				
Department of Electronics	17,49,00,000	5,24,00,000	106,11,00,000	27,21,00,000
Department of Ocean Development				
Department of Ocean Development	15,34,00,000	79,00,000	84,86,00,000	4,96,00,000

1	2	3	4	
Department of Space				
Department of Space	171,04,00,000	24,09,00,000	855,20,00,000	120,45,00,000
The President, Parliament, Union Public Service Commission & The Secretariat of the Vice-President				
Rajya Sabha	3,82,00,000	—	19,12,00,000	---
Lok Sabha	8,87,00,000	—	44,36,00,000	---
Secretariat of the Vice-President	8,00,000	—	43,00,000	---
Union Territories without Legislature				
Andaman and Nicobar Islands	61,72,00,000	31,18,00,000	308,61,00,000	155,92,00,000
Chandigarh	64,37,00,000	10,71,00,000	321,84,00,000	53,54,00,000
Dadra and Nagar Haveli	19,01,00,000	3,92,00,000	95,07,00,000	19,61,00,000
Daman and Diu	14,30,00,000	2,74,00,000	71,52,00,000	13,72,00,000
Lakshadweep	21,23,00,000	2,85,00,000	106,17,00,000	14,23,00,000
TOTAL REVENUE/CAPITAL	25901,85,00,000	6707,19,00,000	114528,17,00,000	29421,47,00,000

18.02 hrs

[Translation]

APPROPRIATION (NO. 3) BILL*

[English]

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98.

MR. SPEAKER : The Question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98."

The motion was adopted.

SHRI P. CHIDAMBARAM : I introduce** the Bill.

SHRI P. CHIDAMBARAM : I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98, be taken into consideration."

MR. SPEAKER : Motion moved:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1997-98, be taken into consideration."

SHRI RAM NAIK (Mumbai - North) : Hon. Speaker, Sir, I have given notice on the subjects relating to the four important policies of appropriation bill. Prime Minister is the incharge of Petroleum Ministry therefore my first question is related to him. Mr. Speaker Sir, newspapers are regularly publishing these reports that prices of petroleum, Diesel and Natural Gas are likely to be hiked. Prime Minister had given some hints to the media persons that prices of petrol are likely to be hiked. I would like to know that what is going on in petroleum pool? I would like to know this because complete debates, relating to the Ministry of Petroleum is taken place here. Otherwise, if the process of price hike starts then the common man who is reeling due to higher prices will continue to burden further. The adjustments which are being made to import Natural Gas from foreign countries, about that discussion is being continued on adjustments of separate. Jettis ports from the ports there by continuing a separate consortium of public undertakings for our country. I would like to know that what are the steps which are likely to be taken in this regard.

My second question is related to Home Ministry. We are celebrating the golden jubilee of our independence but in Goa a new thought is being discussed. Vasco De Gama first come to India in 1498. Five hundred years of his arrival to India will be completed in 1998. Portugues came here and they established their empire here. Police action has been taken against them. Deliberations are on in Goa to celebrate this. I think that this is also a form of colonism. I am unable to understand that how we can celebrate the colonism. What is the role of the Government in this regard? Indications are being provided that in view of Indo-Portuguese friendship these type of activities should be organised. Madhu Limaye, Nana Saheb Gore,

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 6.5.1997.

** Introduced with the recommendations of the President.